

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 221OF 2018**

**Dated: 10<sup>th</sup> July, 2019**

**In the matter of:**

**Gujarat UrjaVikas Nigam Limited**

**... Appellant(s)**

**Vs.**

**M/s Tarini Infrastructure Limited &Ors.**

**... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **19.09.2019.**

**PS/Court Master**

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